Reports and Accounts (2013-14) of KLDC, Thiruvananthapuram and National Institute of Hydrology, Roorkee, Uttarakhand (2017-18) and related papers.

जल शक्ति मंत्रालय में राज्य मंत्री; तथा सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री रतन लाल कटारिया): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- I.(1) A copy each (in English and Hindi) of the following papers, under subsection (1) (b) of Section 394 of the Companies Act 2013:—
  - (a) Forty-first Annual Report and Accounts of the Kerala Land Development Corporation Limited (KLDC), Thiruvananthapuram, for the year 2013-14, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the above Corporation.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.
- II. A copy each (in English and Hindi) of the following papers:—
- (a) Annual Report and Accounts of the National Institute of Hydrology, Roorkee, Uttarakhand, for the year 2017-18, together with the Auditor's Report on the Accounts.
  - (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. *See* No. L.T. 1453/17/19] MR.

CHAIRMAN: General (Retd.) V.K. Singh; not present. Shri V. Muraleedharan.

## Statements showing action taken by the Government on various assurances, promises and undertakings

SHRI V. MURALEEDHARAN: Sir, I lay on the Table, a copy each (in English and Hindi) of the following Statements showing action taken by Government on the various assurances, promises and undertakings given during the Session shown against each:-

- 1. Statement No. XXXI Two Hundred and Eighteenth, 2009 [Placed in Library. *See* No. L.T. 1471/17/19]
- 2. Statement No. XXVIII Two Hundred and Nineteenth, 2010 [Placed in Library. *See* No. L.T. 1472/17/19]

3.	Statement No. XXIX	Two Hundred and Twentieth, 2010
		[Placed in Library. See No. L.T. 1473/17/19]
4.	Statement No .XXV	Two Hundred and Twenty First, 2010
		[Placed in Library. See No. L.T. 1474/17/19]
5.	Statement No. XXVIII	Two Hundred and Twenty Third, 2011
		[Placed in Library. See No. L.T. 1475/17/19]
6.	Statement No. XXVII	Two Hundred and Twenty Fifth, 2012
		[Placed in Library. See No. L.T. 1476/17/19]
7.	Statement No. XXI	Two Hundred and Twenty Sixth, 2012
		[Placed in Library. See No. L.T. 1477/17/19]
8.	Statement No. XXIII	Two Hundred and Twenty Eighth, 2013
		[Placed in Library. See No. L.T. 1478/17/19]
9.	Statement No. XIX	Two Hundred and Twenty Ninth, 2013
		[Placed in Library. See No. L.T. 1479/17/19]
10	Statement No. XXI	Two Hundred Thirtieth, 2013-14
		[Placed in Library. See No. L.T. 1480/17/19]
11	Statement No. XIX	Two Hundred and Thirty Second, 2014
		[Placed in Library. See No. L.T. 1481/17/19]
12	Statement No. XVIII	Two Hundred and Thirty Third, 2014
		[Placed in Library. See No. L.T. 1482/17/19]
13	Statement No. XVI	Two Hundred and Thirty Fourth, 2015
		[Placed in Library. See No. L.T. 1483/17/19]
14	Statement No. XVI	Two Hundred and Thirty Fifth, 2015
		[Placed in Library. See No. L.T. 1484/17/19]
15	Statement No. XV	Two Hundred and Thirty Sixth, 2015
		[Placed in Library. See No. L.T. 1485/17/19]
16	Statement No. XIV	Two Hundred and Thirty Seventh, 2015
		[Placed in Library. See No. L.T. 1486/17/19]
17	Statement No. XIII	Two Hundred and Thirty Eighth, 2016
		[Placed in Library. See No. L.T. 1487/17/19]

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18	Statement No. XII	Two Hundred and Thirty Ninth, 2016
		[Placed in Library. See No. L.T. 1488/17/19]
19	Statement No. XI	Two Hundred and Fortieth 2016
		[Placed in Library. See No. L.T. 1489/17/19]
20	Statement No. X	Two Hundred and Forty First, 2016
		[Placed in Library. See No. L.T. 1490/17/19]
21	Statement No. VIII	Two Hundred and Forty Second, 2017
		[Placed in Library. See No. L.T. 1491/17/19]
22	Statement No. VII	Two Hundred and Forty Third, 2017
		[Placed in Library. See No. L.T. 1492/17/19]
23	Statement No. VI	Two Hundred and Forty Fourth, 2017-18
		[Placed in Library. See No. L.T. 1493/17/19]
24	Statement No. V	Two Hundred and Forty Fifth, 2018
		[Placed in Library. See No. L.T. 1494/17/19]
25	Statement No. IV	Two Hundred and Forty Sixth, 2018
		[Placed in Library. See No. L.T. 1495/17/19]
26	Statement No. III	Two Hundred and Forty Seventh, 2018-19
		[Placed in Library. See No. L.T. 1496/17/19]
27	Statement No. II	Two Hundred and Forty Eighth, 2019
		[Placed in Library. See No. L.T. 1497/17/19]
28	Statement No. I	Two Hundred and Forty Ninth, 2019
		[Placed in Library. See No. L.T. 1498/17/19]

- I. Reports and Accounts (2018-19) of Coir Board, Kochi and related papers.
- II. Reports and Accounts (2018-19) of National Institute for Micro, Small and Medium Enterprises, various MSME Centres and the Institute for Design of Electrical Measuring Instruments, Mumbai and related papers

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES; AND THE MINISTER OF STATE IN THE MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI PRATAP CHANDRA SARANGI): Sir, I lay on the Table:-